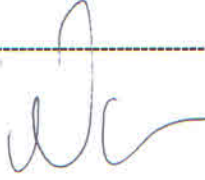



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 248/15	TP 33/17	Admission	433 (e) & (f)	Outsourcing Xperts Vs. Nitesh Estates

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	K. NANAN SHARAKH FOR HOLLA & HOLLA SHARAKH +919962100188	Counsel for Respondent	
	JOHN PAUL A for ALMT Legal 8196997937	Counsel for Petitioner	

ORDER

Counsel for petitioner is present. M/s Holla & Holla Associates filed vakalath for Respondents. Time granted for filing objections. Meanwhile, Counsel for petitioner is directed to comply the relevant provisions of Rules framed under I & B code which applicable to the facts of this case. List it on 23/6/2017.


Member (J)


Member (T)